

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 227
26/252/ND/2020

IN THE MATTER OF:

Income Tax Officer, Ward 22(1) New Delhi

...APPELLANT

Vs.

RoC (M/s. S D Buildcon Pvt. Ltd.)

...RESPONDENT

Section

Under Section 252

Order delivered on 05.03.2020

Coram:

SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Appellant

:Ms. Lakshmi Gurung, Sr. Standing Counsel, Mr. Talha A Rahman, Jr. Standing Counsel, Mr. Mohd Shaz Khan and Mr. Udit Atul Kokanthankar, Advocate

For the Respondent

:Mr. Alok Pandey, AROC

ORDER

Learned counsel for the Income Tax Department is present. AROC is present. List the case on 23rd April, 2020.

— Sd —

(V.K. Subburaj)
Member (T)

— Sd —

(Abni Ranjan Kumar Sinha)
Member (J)